

**MINISTRY OF TEXTILES
(VASTRA MANTRALAYA)**

I. GENERAL POLICY

1. Production, distribution (for domestic consumption and exports), research and development of all textiles including cotton, woollens, jute, silk, man-made, produced on handlooms and powerlooms, readymade garments and industry related to the production of cotton, woolen, jute, silk and cellulosic fibres but excluding non-cellulosic synthetic fibres (nylon, polyester, acrylic, etc.).
2. Cotton, including ginning and pressing thereof, domestic supply, inputs and price stabilisation operations.
3. Sericulture.
4. Development and extension of export promotion in relation to textiles, woollens, powerlooms, handlooms, readymade garments, silk and cellulosic fibres, jute and jute products and handicrafts.
5. Jute and jute products.
6. Handicrafts.

II. OFFICES

7. Office of the Development Commissioner (Handlooms), New Delhi.
8. Office of the Development Commissioner (Handicrafts), New Delhi.
9. Office of the Jute Commissioner, Kolkata.
10. Office of the Commissioner of Payments, New Delhi.
11. Commissioner of Payments (Jutes) Kolkata
12. Office of the Textiles Commissioner, Mumbai.

III. STATUTORY/AUTONOMOUS BODIES

13. Jute Manufactures Development Council, Kolkata.
14. Central Silk Board, Bangalore.
15. National Institute of Fashion Technology, New Delhi.
16. National Centre for Jute Diversification, Kolkata.
17. Indian Institute of Carpet Technology, Bhadohi.
18. National Centre for Design and Product Development, Delhi.

19. Metal Handicrafts Service Centre, Moradabad.
20. Indian Institute of Handloom Technology, Guwahati, Jodhpur, Salem and Varanasi.
21. Textiles Committee, Mumbai.

IV. PUBLIC SECTOR UNDERTAKINGS

22. National Handloom Development Corporation Ltd., Lucknow.
23. Jute Corporation of India Limited, Kolkata.
24. National Jute Manufactures Corporation, Kolkata and its subsidiaries.
25. National Textile Corporation Limited, alongwith its Subsidiaries.
26. Cotton Corporation of India Limited, Mumbai.
27. Handicrafts and Handlooms Export Corporation of India Ltd., New Delhi.
28. Central Cottage Industries Corporation of India Ltd., New Delhi.
29. British India Corporation Limited, Kanpur and its subsidiaries.

V. BOARDS

30. Central Silk Board.
31. Central Wool Development Board.
32. Cotton Advisory Board.
33. All India Handloom Board.
34. All India Handicrafts Board.
35. All India Powerloom Board.
36. Jute Advisory Board.

VI. ADVISORY/DEVELOPMENT COUNCILS

37. Central Advisory Council for Textile Industry.
38. Jute Manufactures Development Council, Kolkata.
39. Development Council for Textile Industry.
40. Standing Council on Modernisation of Textile Industry.
41. Coordination Council on Textile Research Associations.

VII. COUNCILS

42. Handloom Export Promotion Council, Chennai.
43. The Indian Silk Export Promotion Council, Mumbai.
44. Export Promotion Council for Handicrafts, New Delhi.
45. Powerloom Development and Export Promotion Council, Mumbai.
46. The Cotton Textile Export Promotion Council, Mumbai.
47. Carpet Export Promotion Council, New Delhi.
48. Synthetic and Rayon Textiles Export Promotion Council, Mumbai.
49. Wool and Woollen Export Promotion Council, New Delhi.
50. Apparel Export Promotion Council, Mumbai.
51. Wool Industry Export Promotion Organisations.

VIII. ASSOCIATIONS

52. Indian Jute Industries Research Association, Kolkata.
53. Ahmedabad Textiles Industry's Research Association, Ahmedabad.
54. Bombay Textiles Research Association, Mumbai.
55. Man-made Textiles Research Association, Surat.
56. South India Textiles Research Association, Coimbatore.
57. Northern India Textiles Research Association, Ghaziabad.
58. The Synthetic and Art Silk Mills Research Association, Mumbai.
59. Wool Research Association, Mumbai.
60. The Association of Corporation and Apex Societies of Handlooms, New Delhi.

IX. INTERNATIONAL ASPECTS

61. International Cotton Advisory Committee.

62. International Institute of Cotton.
63. Asia-Pacific Textiles and Clothing Industry Forum.
64. International Jute Study Group.

X. ACTS

65. The Central Silk Board Act, 1948 (61 of 1948).

66. The Textiles Committee Act, 1963 (41 of 1963).
67. The Jute Manufactures Development Council Act, 1983 (27 of 1983).
68. The Jute Manufactures Cess Act, 1983 (28 of 1983).
69. The Handlooms (Reservation of Articles for Production) Act, 1985 (22 of 1985).
70. The Jute Packaging Materials (Compulsory use in Packing Commodities) Act, 1987 (10 of 1987).
71. The Jute Act.
72. National Jute Board Act, 2008.

